

Title: Introduction of the Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Bill, 2001.

MR. DEPUTY-SPEAKER: Now, we shall take up item No. 8. Shri Balasaheb Vikhe Patil.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): On behalf of Shri Yashwant Sinha, I beg to move for leave to introduce a Bill to repeal the Banking Companies (Legal Practitioners' Clients' Accounts) Act, 1949.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Banking Companies (Legal Practitioners' Clients' Accounts) Act, 1949. "

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

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